

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8990/2017

EXECUTIVE ENGINEER (R AND B) & ORS.

Appellant(s)

VERSUS

GOKUL CHANDRA KANUNGO (DEAD) THROUGH HIS LRS.

Respondent(s)

(IA No. 1/2012 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 175583/2019 - APPLICATION FOR DISPOSAL OF SLP BY THE
RESPONDENT IA No. 2/2014 - PERMISSION TO FILE ANNEXURES)

Date : 27-09-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNAFor Appellant(s) Mr. Sibor Sankar Mishra, AOR
Mr. Debabrata Dash, Adv.
Mr. Niranjana Sahu, Adv.
Mr. Umakant Mishra, Adv.For Respondent(s) Mr. Ashok Panigrahi, AOR
Mr. Nabab Singh, Adv
Ms. Nikita Jaydevan, Adv
Ms. Geetanjali Das Krishnan, AdvUPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(Geeta Ahuja)
Assistant Registrar-cum-PS(Anju Kapoor)
Court Master